

(ग) और (घ). उत्तर प्रदेश की चौथी पंचवर्षीय योजना को अभी अन्तिम रूप दिया जाना है।

Farakka Barrage

795. SHRI NARAIN SWARUP

SHARMA :

SHRI OM PRAKASH TYAGI ;
SHRI BAL RAJ MADHOK ;
KUMARI KAMALA KUMARI ;
SHRI RAM SWARUP
VIDYARTHI ;
SHRI K. LAKKAPPA ;
DR. RANEN SEN ;
SHRI K. HALDER ;
SHRI INDRAJIT GUPTA ;
SHRI BHOGENDRA JHA ;
SHRI KANWAR LAL GUPTA ;
SHRI SHARDA NAND ;
SHRI ONKAR SINGH ;
SHRI SHRI GOPAL SABOO ;
SHRI P.C. ADICHAN ;
SHRI A. SREEDHARAN ;
DR. SUSHILA NAYAR ;
SHRI G. C. NAIK ;
SHRI D. AMAT ;
SHRI BEDABRATA BARUA ;
SHRI JYOTIRMOY BASU :

Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Starred Question No. 166 on the 18th November, 1968 and state :

(a) the date fixed for the completion of Farakka Barrage ;

(b) the number of engineers, employees and workers engaged on this Project at present;

(c) whether the construction work is progressing according to the schedule ; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR

PARSAD): (a) 1970-71.

(b) (i) No. of Engineers—140.

(ii) No. of employees—1441.

(iii) No. of workers—2927. These are departmental employees. The figures do not include the staff employed by the contractors.

(c) Yes. The Project is scheduled to be completed substantially by 1970-71.

(d) Does not arise.

उत्तर प्रदेश में बिजली की बरें

796. श्री नारायण स्वरूप शर्मा :

श्री ओमप्रकाश त्यागी :

श्री बलराज मधोक :

कुमारी कमला कुमारी :

श्री रामस्वरूप विद्यार्थी :

क्या सिंचाई तथा बिद्युत मंत्री 11 नवम्बर, 1968 के अतारंकित प्रश्न संख्या 90 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश तथा राज्य बिजली बोर्ड द्वारा जुलाई, 1968 को संशोधित बिजली की नयी दरों की सूचना सभी संबंधित अधिकारियों को इस बीच दे दी गयी है;

(ख) यदि हां, तो क्या सरकार का विचार इस बारे में जारी की गई हिदायतों की एक प्रति सभा पटल पर रखने का है; और

(ग) यदि नहीं, तो उसके क्या कारण है ?

सिंचाई तथा बिद्युत मंत्रालय में उपमंत्री (श्री सिद्धेश्वरप्रसाद) :
(क) ने (ग). संशोधित दरें अधिसूचना सं० 10707-सी/एस० ई० वी० ४7-वी०/65,

दिनांक 27-11-1968 में अधिसूचित की गई थीं जो 30-11-68 को उत्तर प्रदेश के राजपत्र में प्रकाशित हुई थीं। इस अधिसूचना की प्रतिलिपि सभा पटल पर रखी गयी है। [पुस्तकालय में रखा गया है। देखिये संख्या LT-98/69] लागू की गई संशोधित दरों के सम्बन्ध में सभी सम्बद्ध अधिकारियों को सूचित कर दिया गया था।

Construction of Government Buildings in Laccadive Islands

797. SHRI P. M. SAYEED :
SHRI VIRBHADRA SINGH :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the amount spent on the construction of Government buildings in Laccadive Islands during the last five years ;

(b) whether any compensation was given to the land owners whose land was acquired for the purpose ;

(c) if so, the amount paid during the above period ; and

(d) if not, the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a)

Year	Expenditure Rs.
1963-64 ...	13,33,837.00
1964-65 ...	15,17,859.00
1965-66 ...	14,39,192.00
1966-67 ...	11,02,582.00
1967-68 ...	11,66,292.00

(b) No compensation has been paid by the Administration of the Union Territory of Laccadives to the owners of private lands on which Government buildings have been constructed by that Administration, because such lands were

given by the owners voluntarily in token of their cooperation in the development programme of the Islands. In one case, however, where the owners have asked that Administration for alternative land, which it could not give as no Government land is available, a proposal for payment of compensation to the owners is under the consideration of Government.

(c) and (d). Do not arise.

Reservation of Seats for Laccadive Students in Medical Colleges

798. SHRI P. M. SAYEED : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there is any fixed quota for seats in Medical College for Laccadive students ;

(b) if so, the details thereof ;

(c) The number of suah seats allotted during last three years; and

(d) the names of students who were given seats and the places to which they belong, year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No.

(b) Does not arise.

(c) The following number of seats were allotted for the students of Laccadive, Minicoy and Aminidive Islands during the last three years :—

Year	Number of seats allotted Pre-Medical	MBBS
1966-67	Nil.	Nil.
1967-68	1	1
1968-69	2	2

(d) The particulars of the students nominated to various Medical colleges